

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1018/IB/2020
IN
PETITION NUMBER : CP/941/IB/2018
NAME OF THE PETITIONER : Vandhana Garg
NAME OF THE RESPONDENTS : GVR Infra Projects Ltd & Others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

In view of order dated 19.04.2021, matter is re-posted to 21.06.2021.


[K. NATARAJAN]
Deputy Registrar)

VS